

circumstances these rules had been modified or amended. I would also like to know whether there was any protest from the teachers to this effect.

SHRI ARJUN SINGH: Sir, a review conducted by the representatives from various States stressed upon qualified instructors, particularly women.

SHRI SHIV PRATAP MISHRA: The Non-formal Education Programme depends upon community-appointed instructors and since it is essentially a voluntary work with nominal honorarium, many of them leave for better openings. Under these circumstances, what does the Government propose to do for creating better opportunities to the instructor so that they would not leave their jobs?

SHRI ARJUN SINGH: Sir, I do not have the recruitment rules with me at the moment. I can inform the honourable Member about the recruitment rules later.

MR. CHAIRMAN: Next Question.
Mr. Kalmadi.

Measures to improve performance in International Competitions

*84. **SHRI SURESH KALMADI:** Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that in an effort to avoid a fiasco like the 1992 Olympics at the forthcoming Asian Games scheduled for 1994 and other future international events, Government have initiated steps to improve India's performance in international competitions; and

(b) if so, what are the short-term, medium-term and long-term measures proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE

DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK):
(a) and (b) A Statement is laid on the Table of the Sabha.

Statement

Measures to improve performance in International Competitions

(a) and (b) Government have taken a number of steps to improve standards of our performance in international competitions. These measures include the following:—

Short Term Measures:

Fifteen priority disciplines have been identified. These are Athletics, Archery, Boxing, Equestrian, Badminton, Hockey, Shooting, Rowing, Swimming, Table Tennis, Kabaddi, Weightlifting, Wrestling, Volleyball and Yachting.

Meetings with Federations have been held and programmes drawn up with respect to identification and selection of probables, their specialised training and coaching, international exposure, equipment support and requirement of foreign coaches for their preparations for the Asian Games.

Medium Term Measures:

For the medium term improvement of sports, concerted efforts are being made to improve the standard of performance of our juniors by providing them with intensive training. The schemes of Sports Authority of India of adopted schools, Sports Projects Development Areas etc. for grooming talented young children will be further encouraged.

In addition, efforts are being made to establish Sports Academies in select disciplines in coordination with the concerned National Federations, the Public and Private Sector Undertakings and Sports Authority of India.

These academies will concentrate on training outstanding juniors and sub-juniors who will form the backbone of our training and coaching system in the years to come.

Long Term Measures:

Long Term Measures have been set out in the Programme of Action (POA) which was placed before Parliament in August 1992. The POA identifies 4 areas which require comprehensive improvement. These are:

(i) *Creating a Sports environment:*

This objective is sought to be achieved by integrating sports & physical education in the curriculum of schools and colleges, encouraging investment in sports, making the sports goods easily available at reasonable prices and using the media for popularising sports.

(ii) *Broadcasting of sports:*

It is sought to be achieved by encouraging participation in sports from the school onwards and creating and effectively utilising sports infrastructure.

(iii) *Improving competitive standards:*

This objective is to be achieved by proper identification of talent and undertaking their specialised coaching and training.

(iv) *Sports Management:*

It is sought to be improved by strengthening the entire structure of sports organisations, upgrading coaching standards and providing for equipment and sports sciences support.

SHRI SURESH KALMADI: Sir, it is a fairly exhaustive statement that has been laid on the Table of the House. But, frankly, Sir, I am quite disappointed at the thrust not being on good talent. Sir, after our dismal performance in Barcelona we are

working for the other games and we are working for the next Olympics after two years. What we need to do is to have a long-term plan, a ten-year plan. But, unfortunately, we are not making a start in that direction.

Sir, there is the Sports Authority of India of the Government and there are the Federations. The roles of these institutions must be decided. In the Plan itself it is mentioned here that the Sports Authority of India is taking up the National Talent Scheme and they are spending Rs. 34 crores in the Plan. On the Special Area Games they are spending Rs. 27 crores. But, Sir, for the junior coaching, only a sum of Rs. 96 lakhs. The whole thing has to be reversed. The role of the SAI is to look after the infrastructure which they are not doing. They are organizing everything other than the infrastructure. The job of promoting competition is the job of the Federations. The School Games Federation can supply young sportsmen to be the nucleus.

In the light of this, I would like to know from the honourable Minister whether he would consider changing the priorities and whether he would consider renaming the Sports Authority of India as the Stadium Authority of India so that they can look after the infrastructure which is their job and all the rest can be looked after by the Federations.

SHRI MUKUL WASNIK: Sir, this is a very important question and I am happy that Mr. Kalmadi who has been very actively involved in the promotion of sports has taken up this matter.

Sir as far as the long-term plan is concerned, the Sports Authority of India is very actively involved in holding consultations with the various Federations to work out the long-term plan. But the emphasis which the honourable Member has laid is that we should try and work out plans which

are spread over a long period, maybe a period of ten years. It is a good suggestion and we will try to work on that.

As far as the role of the Sports Authority of India and the Federations is concerned, naturally, promotion of sports lies mainly with the Federations and the Sports Authority of India is looking after the infrastructural facilities. But we also feel that sufficient attention is not being paid. Naturally, the Sports Authority of India, has to come in and it is for this reason that the Special Area Games, SPDA, NSTC, etc, all these schemes, have been started. We are in the process of revising the guidelines which have been issued to the Federations so that the guidelines will lead to a situation where there is better co-ordination between the Sports Authority of India and the Federations thereby helping in the promotion of sports.

MR. CHAIRMAN: You put your second supplementary.

SHRI SURESH KALMADI: Sir, there have been various committees which have gone into the various aspects, particularly on the aspect of why we did not do well and so on and most of them are gathering dust. The recent one is the Rajendra Committee and earlier, there were other committees also who have given their reports. Now the honourable Minister has announced another committee last month which is going to go into the preparations for the coming Asian Games. Sir, you have people on the Committee who are at loggerheads with the Federations. It will be much better to sit with the Federations and see what is really required instead of having one more committee to oversee. So, I would request the Minister to reconsider the step taken. Would he do that? And also for the Hiroshima games, I want to know whether you are planning to send all our teams for a lot of international exposure before the games. At least, if we have

to compete in the Asian Games and do slightly well, we should have at least eight to nine international exposures. I want to know whether the Government is trying to do that and whether they are planning to have foreign coaches to train our juniors on a long-term basis.

SHRI MUKUL WASNIK: Sir, as far as the constitution of the Monitoring Committee is concerned, this is not the first time that a Monitoring Committee for the preparations of the Asian Games has been constituted. Earlier also, a Monitoring Committee had been constituted by the Sports Authority of India. About the doubt which the hon. Member has expressed that there are members on the Monitoring Committee who are at loggerheads with the federations, I would like to emphasise here that this Monitoring Committee is not going to be there to have a confrontation with the Federations. We would ensure that there is proper coordination and co-operation between the various bodies concerned, various committees concerned because, if there is a situation of confrontation, confrontation is not going to improve our standard in sports. And we will try to work in that direction. As far as foreign exposure is concerned, the hon. Member may be aware that as per the long-term development plan, we are planning to give as much foreign exposure as is possible or permitted within the funds available. But we would try to see that it is maximum possible within our limits. Another suggestion which has come forward is to engage foreign coaches for our juniors on a long-term basis. I would consider this suggestion.

MR. CHAIRMAN: Shri J.P. Mathur. (Interruptions) You are not ready?

SHRI JAGDISH PRASAD MATHUR: No, Sir, I raised my hand for the previous question, not this one.

SHRI S. JAIPAL REDDY: Sir, hon. Mr. J.P. Mathur missed the bus in life itself. What of this question?

SHRI JAGDISH PRASAD MATHUR: How do you say I continue to miss the bus? I raised my hand for 83 and not for 84.

MR. CHAIRMAN: It turned out again to be a slip. Now, Shri Ram Naresh Yadav.

श्री राम नरेश यादव : सभापति महोदय, अन्तर्राष्ट्रीय प्रतियोगिताओं में खेलों की जो स्थिति अपने देश की रही है उसको ध्यान में रखते हुए सरकार ने जो कदम उठाया है अल्पकालीन और दीर्घकालीन यह बहुत ही अच्छा कदम है और मैं इस संदर्भ में यह कहना चाहता हूँ कि जब आपने लांग टर्म मेजर्ज में फोर्थ जो आपने कहा है स्पोर्ट्स मैनेजमेंट, यह बहुत ही आवश्यक है। क्योंकि यह भी आपने कहा है :

"It is sought to be improved by strengthening the entire structure of sports organisations, upgrading coaching standards and providing for equipment and sports sciences support."

मैं यह जानना चाहता हूँ कि यह करने के लिए आपने किसी कमेटी को बैठाया है जिसकी सिफारिशों पर आप ध्यान देकरके लागू करेंगे या अपने कहीं करने जा रहे हैं तो क्या-क्या शोधोपन स्ट्रक्चर में करने जा रहे हैं, यह जानना चाहता हूँ ? और इस बार 8वीं पंचवर्षीय योजना में आप स्पोर्ट्स का सुधार करने के लिए कितने करोड़ रुपये की व्यवस्था करने की बात आपने सोची है ?

श्री मुकुल वासनिक : माननीय सदस्य ने जो सवाल किया है कि 8वीं पंचवर्षीय योजना में खेल के संदर्भ में कितना प्रावधान किया गया है तो मैं यह कहना चाहूंगा कि जहां छठी पंचवर्षीय योजना में मात्र 14 करोड़ रुपये का प्रावधान था, 8वीं पंचवर्षीय योजना में यह प्रावधान

209 करोड़ का किया गया है, इसके बावजूद निश्चित रूप से जिस तरह का स्तर आज खेलों का हमारे देश में है उसे और ऊपर उठाने के लिए और ज्यादा पैसों की जरूरत रहेगी और इसी कारण से एक कोशिश यह हुई है कि बड़े पैमाने पर उद्योग को खेल में एनकरेज करना होगा। इसीलिए हमारे वित्त मंत्री ने ये घोषित किया कि हमारी सरकार ने 35 ए(सी) के तहत जो उद्योग खेल में कुछ इन्फ्रास्ट्रक्चर का निर्माण करते हैं या खेल को बढ़ावा देने के लिए कुछ कार्य करते हैं तो उनको इस धारा के तहत कुछ टैक्स बैनिफिट्स भी दिए जाएंगे। जहां तक माननीय सदस्य ने यह जानना चाहा है कि इसके लिए कोई कमेटी नियुक्त की है क्या। तो इस बारे में अभी तक कोई कमेटी नहीं बनाई गई है।

श्रीमती जया बहिन : सभापति महोदय, जहां तक खेलों का प्रश्न है और खेल प्रतियोगिताओं का प्रश्न है, ग्रामीण क्षेत्र के युवक-युवतियां प्रतिभा में किसी तरह से पीछे नहीं रहते हैं, यह खेलों का पिछला इतिहास बताता है। तो मैं माननीय मंत्री जी से यह जानना चाहती हूँ कि ग्रामीण क्षेत्र की प्रतिभाओं में खेलों के प्रति रुचि पैदा करने के लिए और विशेष तौर से ग्रामीण क्षेत्र की लड़कियों को खेलों के अच्छे अवसर मिल सकें, अच्छा प्रशिक्षण मिल सके, इसके लिए ग्रामीण क्षेत्रों के लिए कोई विशेष योजना सरकार ने बनाई है या नहीं बनाई है अगर नहीं बनाई है तो क्या बनाने जा रहे हैं ?

श्री मुकुल वासनिक : सर, माननीय सदस्य ने जानना चाहा है कि ग्रामीण क्षेत्रों में खेल को बढ़ावा देने के लिए कोई योजना बनाई है क्या। मुझे यह बताते हुए खुशी होती है कि निश्चित रूप से ग्रामीण क्षेत्रों में खेलों को बढ़ावा देने के लिए योजनाएं हैं और चल रही हैं और हमारी कोशिश यही होती है कि बड़े पैमाने पर इसमें लड़कियां भी पार्टिसिपेट करती रहें। साथ ही साथ ग्रामीण खेलों को बढ़ावा देने के लिए नेहरू युवक केन्द्र का भी बड़े पैमाने पर सहयोग लिया जा रहा है।

SHRI KAMAL MORARKA: My question is very simple. After 1985, the Government of India has spent a lot of money to promote sports compared to what was spent earlier. Mr. Rajiv Gandhi consciously made a plan to spend on sports in a big way. There was a lot of criticism, after 1980 actually when Jawaharlal Nehru Stadium was made and a lot of infrastructure was created. My question is, having put the infrastructure into place, having to spend every year a large amount of money to maintain the stadia and other facilities which have already been created, what would be the incremental expenditure to have a continuous programme for sportsmen, specially in athletics and gymnastics? We have got the Asiad Village: housing facilities are there and the only money you will have to spend now is on food and stipend. Why can't we have round the year a programme to train our sportsmen?

SHRI SURESH KALMADI: Facilities and the infrastructure are not being utilised.

SHRI KAMAL MORARKA: My question is, we created housing facilities and we sold it off. We have got the stadia which we cannot use. My question is, having spent so much of money, what would be the incremental expenditure to train our sportsmen round the year? Give them proper food, give them a small stipend so that you have a modicum of performance in the next olympics.

SHRI SURESH KALMADI: In the Indira Gandhi Indoor Stadium, there is a Players' Building which we are trying to take over.

SHRI MUKUL WASNIK: This is also a very important question raised by the hon. Member. We have been spending a large amount on the maintenance of the infrastructure which was created during the Asian Games in 1982. We are working out measures which will bring down the expendi-

ture from our side, from the Sports Authority of India as far as the maintenance is concerned. Our efforts simultaneously would be to see that the utilisation of the stadia and other infrastructure is up to the maximum possible extent — the infrastructure which has been created. As far as Players' Building is concerned, the matter has not yet been finally decided.

Share of participating States for N. C. R.

*85. **SHRI B. K. HARIPRASAD:** Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that the participating States (Haryana, Rajasthan and Uttar Pradesh) have refused to contribute their share of the equity to the National Capital Region (NCR) Finance Corporation proposed to mobilise institutional finance for the development of the NCR;

(b) whether Government have examined the report of the seven member steering committee of the NCR which has called for creation of land bank to have enough land in the NCR for planned urban development and if so, its reaction thereto; and

(c) whether Government propose to consider enlargement of Union Territory of Delhi by acquiring more land on the adjoining Delhi Metropolitan Area as a major step towards dispersal of population to adjoining areas under Delhi Metropolitan area?

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI SHEILA KAUL): (a) No, Sir. The State Governments of Haryana, Rajasthan and Uttar Pradesh have agreed to make proportionate contributions to the share capital of the proposed National Capital Region Finance Corporation.